

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

JUNIOR CIVIL JUDGES – Posting of Sri T.Kanhya Lal, whose suspension was revoked and reinstated into service as Junior Civil Judge – **ORDERS - ISSUED.**

ROC.NO.2915/2022-B.SPL.,

NOTIFICATION NO.328 –B.SPL.

DATED:22.07.2022.

- READ: 1. High Court's proceedings order Roc No.847/2019 - Vigilance Cell, dated 19.09.2019.
2. High Court's proceedings order Roc No.847/2022- Vigilance Cell, dated 15.07.2022.

The High Court passed the following Posting orders:

Sri T.Kanhya Lal, Formerly Junior Civil Judge, Vemulavada, Rajanna Siricilla District, who was placed under suspension vide High Court's Proceedings 1st read above and whose suspension was revoked and reinstated into service in the High Court's Proceedings 2nd read above is posted as XI Metropolitan Magistrate-Cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad. **(post kept vacant).**

I

Sri Ankit Sarwa, XII Metropolitan Magistrate - Cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad who is holding the full additional charge of the post of XI Metropolitan Magistrate-Cum-Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad will immediately handover charge of the said post to Sri T.Kanhya Lal and get himself relieved from the said post.

II

Sri T.Kanhya Lal, shall take charge of his post from XII Metropolitan Magistrate-Cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad, immediately.

NOTE: The Order placed in the High Court's Website <https://tshc.gov.in> and the downloaded copy from the web site is valid for joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and In-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Prl. District and Sessions Judge, Rajanna Sircilla and Metropolitan Sessions Judge, Hyderabad.
7. The I Additional District and Sessions Judge, Rajanna Sircilla and I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
8. The XI Metropolitan Magistrate-Cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad.
9. The XII Metropolitan Magistrate -Cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad.
10. The District Treasury Officer, Rajanna Sircilla.
11. The Sub-treasury Officer, Vemulavada.
12. The Pay and Accounts Officer, Hyderabad.
13. **THE SECTION OFFICERS:-**

- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section
(e) Work Review Cell, (f) O.P. Cell, (g) D.Budget,
(h) Enquiry Cell (i) Computer Section, (J) Special Officers Section,

High Court for the State of Telangana.
Spare.